

HIGH COURT OF JHARKHAND, RANCHI

ORDER

No. 06 /Apptt.

Dated, Ranchi the 05th March, 2018

Sri Sanjeev Kumar Das, Joint Registrar (Establishment), High Court of Jharkhand., Ranchi shall remain in-charge of the office of Joint Registrar(L&C), High Court of Jharkhand., Ranchi in addition to his own work till further orders.

By order of the Court,
Sd/- **Ambuj Nath**
Registrar General

Memo No. 1221 /Apptt. dated Ranchi the 05th March, 2018

Copy forwarded to the Registrar (Administration) / the Registrar (Establishment) I/c / the Registrar (Vigilance) / the Central Project Co-ordinator I/c, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Acting Chief Justice / all Section Officers, I/c and the Officer concerned for information and needful


5.3.18
Registrar General